

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO- 4344  
TO BE ANSWERED ON- 27/03/2023

**FUNDS TO TRIBAL SUB-PLAN**

4344. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the status of implementation of Tribal Sub-Plan schemes under the Ministry during the last five years; and
- (b) the details of the amount appraised, disbursed and utilised for Tribal Sub-Plan schemes of the Ministry during the last five years?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a):** Ministry of Tribal Affairs is implementing various Tribal Sub-Plan schemes for welfare of Scheduled Tribes (STs) in the country. Under the scheme of Special Central Assistance to Tribal Sub-Scheme (now revamped as Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY), funds are provided to the State Governments for activities related to education, health, sanitation, water supply, livelihood, skill development etc. Under the Proviso to Article 275(1) of the Constitution, Grants are released to States having ST population for raising the level of administration in Scheduled Areas. The scheme of Development of PVTGs covers 75 identified PVTGs among Scheduled Tribes in 18 States and UT of Andaman & Nicobar Islands for activities like education, housing, land distribution, agricultural development, animal husbandry etc. or any innovative activity meant for the comprehensive socio-economic development of PVTGs. Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of education and health, livelihood, etc. The Ministry implements following Scholarship Schemes to promote and encourage basic and higher education amongst ST population: i) Pre-Matric Scholarship for ST students; ii) Post Matric Scholarship for ST students; iii) National Fellowship and Scholarship for Higher Education for ST students; iv) National Overseas Scholarship for ST students. Besides, the Eklavya Model Residential Schools impart quality education to ST children in remote areas. The Pradhan Mantri Jan Jatiya Vikas Mission seeks to achieve livelihood-driven tribal development through quality input, technology, credit and better marketing access etc. The Ministry also extends support to the State Governments through 'Support to Tribal Research Institutes' towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc.

The Ministry has developed STCMIS Portal ([stcmis.gov.in](http://stcmis.gov.in)) and Performance Dashboard ([dashboard.tribal.gov.in](http://dashboard.tribal.gov.in)) for effective monitoring of the funds released.

**(b):** The details of the amount appraised, disbursed and utilised for Tribal Sub-Plan schemes of the Ministry during the last five years are given at Annexure. The same details are also available in public domain at [stcmis.gov.in](http://stcmis.gov.in) and [dashboard.tribal.gov.in](http://dashboard.tribal.gov.in).

**Statement in reply to part (b) of Lok Sabha Unstarred Question 4344 regarding “Funds to Tribal Sub-Plan” raised by SHRI PARBHUBHAI NAGARBHAI VASAVA for answer on 27.03.2023.**

The details of the amount appraised, disbursed and utilised for Tribal Sub-Plan schemes of the Ministry of Tribal Affairs during the last five years:

**FY- 2017-18**

(Rs. in Crores)

Sl. No.	Scheme Name	STC Revised Allocation	Release under STC	% STC Release to STC RE
1	Aid to Voluntary Organisations Working for the Welfare of Scheduled Tribes	120.00	119.94	99.95
2	Ashram School	7.00	7.00	100.00
3	Boys and Girls Hostel	7.00	7.00	100.00
4	Development of Particularly Vulnerable Tribal Groups (PVTGs)	240.00	239.49	99.79
5	Development Programmes in the Tribal Areas (EAP)	0.00	0.00	0.00
6	Grant to Assam Government under Clause A of the Second Provision to Article 275(1) of the Constitution	0.00	0.00	0.00
7	Grants under proviso to Article 275(1) of the Constitution	1500.00	1510.66	100.71
8	Institutional Support for Development and Marketing of Tribal Products (TRIFED etc.)	44.95	44.95	100.00
9	Minimum Support Price for Minor Forest Produce(MSP for MFP)	25.00	8.59	34.36
10	Monitoring and Evaluation	3.00	1.25	41.82
11	National Fellowship and Scholarship for Higher Education of ST Students	100.00	100.00	100.00
12	Post-Matric Scholarship	1436.00	1463.68	101.93
13	Pre-Matric Scholarship	318.00	294.00	92.45
14	Scholarship to the ST Students for Studies Abroad	1.00	1.00	100.00
15	Special Central Assistance (Special Central Assistance to Tribal Sub-Schemes)	1350.00	1349.02	99.93
16	Support to National/ State Scheduled Tribes Finance and Development Corporation	55.00	55.00	100.00
17	Support to Tribal Research Institutes	80.00	79.00	98.75
18	Tribal Festival, Research, information and Mass Education	6.35	4.01	63.11
19	Vanbandhu Kalyan Yojana	0.00	0.00	0.00
20	Vocational Training	0.00	0.00	0.00
<b>Total</b>		<b>5293.30</b>	<b>5284.59</b>	<b>99.84</b>

Source: STCMIS portal as on 22.03.2023.

**FY- 2018-19****(Rs. in Crores)**

<b>Sl. No.</b>	<b>Scheme Name</b>	<b>STC Revised Allocation (RE)</b>	<b>Release under STC</b>	<b>% STC Release to STC RE</b>
1	Aid to Voluntary Organisations Working for the Welfare of Scheduled Tribes	114.00	114.15	100.13
2	Development of Particularly Vulnerable Tribal Groups (PVTGs)	250.00	250.00	100.00
3	Development Programmes in the Tribal Areas (EAP)	0.00	0.00	0.00
4	Grant to Assam Government under Clause A of the Second Provision to Article 275(1) of the Constitution	0.00	0.00	0.00
5	Grants under proviso to Article 275(1) of the Constitution	1820.00	1819.81	99.99
6	Institutional Support for Development and Marketing of Tribal Products (TRIFED etc.)	72.50	72.50	100.00
7	Minimum Support Price for Minor Forest Produce(MSP for MFP)	97.47	96.85	99.37
8	Monitoring and Evaluation	2.50	2.42	96.93
9	National Fellowship and Scholarship for Higher Education of ST Students	100.00	100.49	100.49
10	Post-Matric Scholarship	1647.53	1647.46	100.00
11	Pre-Matric Scholarship	311.50	311.45	99.98
12	Scholarship to the ST Students for Studies Abroad	2.00	2.01	100.74
13	Special Central Assistance to Tribal Sub- Schemes	1350.00	1349.82	99.99
14	Support to National/ State Scheduled Tribes Finance and Development Corporation	65.00	65.00	100.00
15	Support to Tribal Research Institutes	100.00	99.01	99.01
16	Tribal Festival Research information and Mass Education	25.00	23.49	93.94
17	Vanbandhu Kalyan Yojana	0.00	0.00	0.00
<b>Total</b>		<b>5957.50</b>	<b>5954.46</b>	<b>99.95</b>

*Source: STCMIS portal as on 22.03.2023.*

**FY- 2019-20****(Rs. in Crores)**

Sl. No.	Scheme Name	STC Revised Allocation (RE)	Release under STC	% STC Release to STC RE
1	Aid to Voluntary Organisations Working for the Welfare of Scheduled Tribes	110.00	94.85	86.23
2	Development of Particularly Vulnerable Tribal Groups (PVTGs)	250.00	249.99	100.00
3	Development Programmes in the Tribal Areas (EAP)	0.00	0.00	0.00
4	Eklavya Model Residential School (EMRS)	16.22	16.21	99.93
5	Grant to Assam Government under Clause A of the Second Provision to Article 275(1) of the Constitution	0.00	0.00	0.00
6	Grants under proviso to Article 275(1) of the Constitution	2662.55	2662.55	100.00
7	Institutional Support for Development and Marketing of Tribal Products (TRIFED etc.)	128.50	128.50	100.00
8	Minimum Support Price for Minor Forest Produce(MSP for MFP)	190.00	164.64	86.65
9	Monitoring and Evaluation	4.00	3.73	93.30
10	National Fellowship and Scholarship for Higher Education of ST Students	100.00	100.17	100.17
11	Post-Matric Scholarship	1826.39	1863.22	102.02
12	Pre-Matric Scholarship	440.00	439.99	100.00
13	Scholarship to the ST Students for Studies Abroad	2.00	2.00	100.00
14	Special Central Assistance to Tribal Sub- Schemes	1350.00	1349.86	99.99
15	Support to National/ State Scheduled Tribes Finance and Development Corporation	80.00	80.00	100.00
16	Support to Tribal Research Institutes	110.00	109.98	99.98
17	Tribal Festival, Research, information and Mass Education	24.00	23.34	97.23
18	Vanbandhu Kalyan Yojana	0.00	0.00	0.00
<b>Total</b>		<b>7293.66</b>	<b>7289.03</b>	<b>99.94</b>

Source: STCMIS portal as on 22.03.2023.

**FY- 2020-21****(Rs. in Crores)**

Sl. No.	Scheme Name	STC Revised Allocation (RE)	Release under STC	% STC Release to STC RE
1	Aid to Voluntary Organisations Working for the Welfare of Scheduled Tribes	60.00	59.66	99.43
2	Development of Particularly Vulnerable Tribal Groups (PVTGs)	140.00	140.00	100.00
3	Development Programmes in the Tribal Areas (EAP)	0.00	0.00	0.00
4	Eklavya Model Residential School (EMRS)	1200.00	1200.00	100.00
5	Grant to Assam Government under Clause A of the Second Provision to Article 275(1) of the Constitution	0.00	0.00	0.00
6	Grants under proviso to Article 275(1) of the Constitution	800.00	800.00	100.00
7	Institutional Support for Development and Marketing of Tribal Products (TRIFED etc.)	105.00	105.00	100.00
8	Minimum Support Price for Minor Forest Produce(MSP for MFP)	85.74	82.86	96.64
9	Monitoring and Evaluation	2.00	1.83	91.67
10	National Fellowship and Scholarship for Higher Education of ST Students	120.00	120.27	100.23
11	Post-Matric Scholarship	1833.00	1847.06	100.77
12	Pre-Matric Scholarship	250.00	248.90	99.56
13	Scholarship to the ST Students for Studies Abroad	4.76	1.90	39.97
14	Special Central Assistance to Tribal Sub- Schemes	800.00	799.49	99.94
15	Support to National/ State Scheduled Tribes Finance and Development Corporation	0.00	0.00	0.00
16	Support to Tribal Research Institutes	60.00	60.00	100.00
17	Tribal Festival, Research, information and Mass Education	12.00	9.03	75.29
<b>Total</b>		<b>5472.50</b>	<b>5476.00</b>	<b>100.06</b>

Source: STCMIS portal as on 22.03.2023.

**FY- 2021-22****(Rs. in Crores)**

Sl. No.	Scheme Name	STC Revised Allocation (RE)	Release under STC	% STC Release to STC RE
1	Aid to Voluntary Organisations Working for the Welfare of Scheduled Tribes	90.00	89.43	99.37
2	Development of Particularly Vulnerable Tribal Groups (PVTGs)	160.00	160.00	100.00
3	Development Programmes in the Tribal Areas (EAP)	0.00	0.00	0.00
4	Eklavya Model Residential School (EMRS)	1057.74	1057.74	100.00

5	Grant to Assam Government under Clause A of the Second Provision to Article 275(1) of the Constitution	0.00	0.00	0.00
6	Grants under proviso to Article 275(1) of the Constitution	900.00	923.44	102.60
7	Institutional Support for Development and Marketing of Tribal Products (TRIFED etc.)	120.00	113.06	94.22
8	Marketing and Logistics Development for Promoting Tribal Products from North Eastern Region	36.00	36.00	100.00
9	Minimum Support Price for Minor Forest Produce(MSP for MFP)	115.00	106.29	92.43
10	Monitoring and Evaluation	5.00	3.14	62.75
11	National Fellowship and Scholarship for Higher Education of ST Students	120.00	119.98	99.99
12	Post-Matric Scholarship	2257.72	2257.72	100.00
13	Pre-Matric Scholarship	400.00	394.14	98.54
14	Scholarship to the ST Students for Studies Abroad	5.00	4.95	98.99
15	Special Central Assistance	785.00	784.99	100.00
16	Support to National/ State Scheduled Tribes Finance and Development Corporation	0.00	0.00	0.00
17	Support to Tribal Research Institutes	60.00	60.00	100.00
18	Tribal Festival, Research, information and Mass Education	15.00	14.61	97.40
<b>Total</b>		<b>6126.46</b>	<b>6125.49</b>	<b>99.98</b>

Source: STCMIS portal as on 22.03.2023.

### **FY- 2022-23**

(Rs. in Crores)

Sl. No.	Scheme Name	STC Revised Allocation (RE)	Release under STC	% STC Release to STC RE
1	Administrative Cost to States/UTs	14.05	0.00	0.00
2	Aid to Voluntary Organizations working for the welfare of Scheduled Tribes	110.00	109.25	99.32
3	Development of Particularly Vulnerable Tribal Groups (PVTGs)	124.79	6.48	5.19
4	Eklavya Model Residential School (EMRS)	2000.00	1999.90	100.00
5	Grant to Assam Government under Clause A of the Second Provision to Article 275(1) of the Constitution	0.00	0.00	0.00
6	Grants under proviso to Article 275(1) of the Constitution	925.00	790.65	85.48
7	Marketing and Logistics Development for Promoting Tribal Products from North Eastern Region	0.01	0.00	0.00
8	Monitoring, Evaluation, Survey, Social Audit (MESSA)	15.00	8.86	59.08

9	National Fellowship and Scholarship for Higher Education of ST Students.	140.00	140.35	100.25
10	National Overseas Scholarship Scheme	4.00	2.22	55.41
11	Post-Matric Scholarship	1965.00	1953.86	99.43
12	Pradhan Mantri Jan Jatiya Vikas Mission (PMJVM)	140.27	135.27	96.44
13	Pre-Matric Scholarship	357.30	318.73	89.20
14	Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)	1354.38	1295.89	95.68
15	Support to Tribal Research Institutes	58.50	10.69	18.28
16	Tribal Research Information, Education, Communication and Events (TRI-ECE)	18.00	9.54	52.99
17	Venture Capital Fund for Scheduled Tribes.	20.00	0.00	0.00
<b>Total</b>		<b>7246.30</b>	<b>6781.69</b>	<b>93.59</b>

Source: STCMIS portal as on 22.03.2023.

The status of Utilization of Tribal Sub-Plan schemes of the Ministry of Tribal Affairs as on 23.03.2023:

Sl. No.	Scheme Name	UC Pending (Rs. In crore)
1.	Grants under proviso to Article 275(1) of the Constitution	630.97
2.	Post-Matric Scholarship	77.91
3.	Development of Particularly Vulnerable Tribal Groups (PVTGs)	152.09
4.	Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)	1113.77

Source: Performance Dashboard, MoTA ([dashboard.tribal.gov.in](http://dashboard.tribal.gov.in)) as on 23.03.2023.

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